## HIGH COURT OF DELHI AT NEW DELHI

No. 135/Rules/DHC

Dated: 19.05.2025

## **PRACTICE DIRECTION**

Hon'ble the Chief Justice is pleased to issue the following practice direction for information and compliance by all concerned:

"Names of Hon'ble Judges shall not be mentioned in any of the pleadings, unless the same is unavoidable or inevitable and the Registry will not accept any pleadings which contain the names of the Hon'ble Judges."

This Practice Direction shall come into force with immediate effect.

BY ORDER

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL